

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (Cr1.)

No(s). 6497/2014

MADAN SINGH

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and office report)

Date : 19/02/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Mr. Abhish Kumar, Adv.
Mr. Sarad Kumar Singhania, Adv.UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit by respondent nos. 1 and 3 to 7 has
not been filed. Three weeks time is requested. Allowed as
last opportunity.

Petitioner has not filed application praying for
deletion of name of respondent no.2 who has already expired.

Petitioner to take appropriate steps as last opportunity.

Signature Not Verified

List again on 7.4.2015.

Digitally signed by

Hema Joshi

Date: 2015.02.26

10:41:21 IST

Reason:

(RACHNA GUPTA)
Registrar